

SL. No.18

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**(Physical Hearing)**

**CORAM: JUSTICE (retd) TELAPROLU RAJANI – HON’BLE MEMBER (J)**

**CORAM: SHRI CHARAN SINGH - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 14.12.2022 AT 02:30 PM**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	<b>Company Petition IB/188/2022</b>
<b>NAME OF THE COMPANY</b>	<b>Vibrant Greentech India Pvt Ltd</b>
<b>NAME OF THE PETITIONER(S)</b>	<b>Vestas Wind Technology India Pvt Ltd</b>
<b>NAME OF THE RESPONDENT(S)</b>	<b>Vibrant Greentech India Pvt Ltd</b>
<b>UNDER SECTION</b>	<b>9 of IBC</b>

**ORDER**

Ld. Counsel Mr. Y. Suryanarayana for the Corporate Debtor present. The counsel for the Petitioner filed withdrawal of memo. Hence, CP is dismissed as withdrawn.

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**